

and appraisal of their bio-data antecedents local standing reputation and consultation with the officer Commanding-in-Chief, the Command.

Cantonments Having Varied Boards Instead of Elected Boards

4697. SHRI R.L.P. VERMA : Will the Minister of DEFENCE be pleased to state:

(a) whether on the expiry of the term of certain Cantonment Boards in the country, Government have constituted varied boards instead of getting the elected boards duly constituted;

(b) the names of cantonments which are having varied boards on the country at present;

(c) the reasons for not constituting the elected boards on the expiry of the previous elected boards; and

(d) the time by which the varied boards are likely to be replaced by the elected cantonment Boards?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) Yes, Sir.

(b) The names of Cantonments are as follows:

1. Faizabad
2. Pune
3. Nainital
4. Clement Town
5. Dalhousie
6. Lansdowne
7. Danapore
8. Lebong
9. Bakloh
10. Ahmednagar
11. Deolali

12. Almora
13. Aurangabad
14. Kasauli
15. Secunderabad
16. Jutogh
17. Dagshai
18. Subathu
19. Delhi
20. Meerut

(c) and (d) The Cantonments Act, 1924 has been comprehensively amended in 1983. Elections in Cantonments will be held in accordance with the amended Act. The specific date for holding the elections has not been finalised.

Construction of Overhead Tanks in Areas Occupied by Civil Population in Delhi Cantonment Board

4698. SHRI R.L.P. VERMA : Will the Minister of DEFENCE be pleased to state:

(a) whether there is any proposal for construction of overhead tanks in the areas occupied by the civil population in Delhi Cantonment Board jurisdiction with a view to supplement and make the sewerage system a success;

(b) if so, the details thereof; and

(c) the time by which the said scheme is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) Yes, Sir.

(b) and (c) The Cantonment Board, Delhi proposes to construct 4 overhead tanks of 2 lacs gallons capacity, 25000 gallons capacity, 1 lac gallons capacity and 25000 gallons capacity at

Sadar Bazar, Mehram Nagar Shastri Bazar and Old Nangal respectively at a total estimated cost of Rs. 35 lacs. The said scheme is expected to commence during the current financial year depending on availability of funds, and is proposed to be completed within three years from the date of its commencement.

Participants of AIR India's North America Chief in the 50th Anniversary Celebrations of the South African Airways

4699. SHRI NAWAL KISHORE SHARMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Air India's North America Chief had participated in the 50th anniversary celebrations of the South African Airways in New York ;

(b) whether he has thus deviated from the country's policy on apartheid and South Africa ;

(c) the reaction of Government in regard thereto ; and

(d) whether he has since been called back ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN): (a) Shri N.L. Mital, Regional Director, Air India for U.S.A. and Canada and based at New York is a member of the Rotary International for the last 15 years or so and had been attending its meetings. Recently, a meeting of the Rotary International was organised at New York to celebrate the 50th Anniversary of the South African Airways. Shri Mital attended the meeting which was also attended among others by the President of the Rotary and Shri Gert Van Der-Veer, Chief Executive of South African

Airways and the General Manager, Lufthansa (German Airlines).

(b) to (d) The matter is under consideration in consultation with the Ministry of External Affairs.

Problems of Sainik Schools Employees

4700. SHRI BASUDEB ACHARYA: Will the Minister of DEFENCE be pleased to state :

(a) whether the Board of Governors of Sainik Schools organisation met at New Delhi on 28th June, 1984 under his Chairmanship ;

(b) if so, whether the meeting discussed the problems of Sainik Schools employees as presented by their Association ; and

(c) if so, whether any decision has been taken for redressal of employees grievances ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO): (a) There was a meeting of the Board of Governors of the Sainik Schools Society under the Chairmanship of the Raksha Mantri on 27.6.1984. The Board considered proposals of the Honorary Secretary of the Society to sanction several service benefits to the employees of the Society and approved them.

(b) and (c) Sainik Schools Society Rules do not recognise any Association formed by the School employees. Board of Governors, however, decided to grant benefits to employees as per details attached.

Statement

(i) DA/ADA to the employees as applicable to the Central Government employees.